

ITEM NO.5

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6343/2024

KAUSAR AZAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 29-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Yashvardhan Singh Soam, Adv.
Ms. Manjeet Chawla, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Vinayak Mohan, Adv.

Mr. Anubhav, Adv.
Mr. Vijay Pal, Adv.
Mr. Mahendra Singh, Adv.
Mr. Sahil Bhalaik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the appellant submits that written statement has also been filed on behalf of the appellant.

Respondent Nos.1 to 4 are duly represented.

Counter affidavit has already been filed on behalf of respondent Nos.1 & 3 and 4 at SLP stage.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

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